IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD.

OA.No.259/97.

## Date of order: - 4.6.1997.

## Between: -

 Nuclear Fuel Complex Officer's Association, Nuclear Fuel Complex, Hyderabad Reptd.by its President Sri H.S.Ahluwaliah, Secunderabad.

2. B.Rajaiah

Applicants.

## And

- The Chairman, Atomic Energy Commission, Anushakti Bhavan, Dept.of Atomic Energy, C.S.M.Marg, Mumbai-490 @39.
- 2. The Under Secretary, I & M.Dept. of Atomic Energy, Anushakthi Bhavan, CSM Marg, Mumbai-400 039.
- 3. The Chief Executive, Nuclear Fuel Complex, Hyderabad.
- The Chief Administrative Officer, Nuclear Fuel Complex, Hyderabad.

Respondents.

Counsel for the Applicant: Mr.V. Venkateswara Rao Counsel for the Respondents; Mr.V. Rajeshwara Rao CGSC.

CORAM: HON BLE SHRI H.RAJENDRA PRASAD, MEMBER(A)

Part-heard. Arguments on both the sides are
nearly complete. The matter is listed for further hearing
on 12.6.1997. Sri V.Rajeswara Rao shall produce the
following at the time of next hearing.

- The Rule or Rules, together with any administrative instructions, relating to grant of special c asual leave.
- The total number of officers; those who attended to their duties, those who could not attend to their duties, the number of officers from whom a day's wages were recovered; number of officers whose leave applications have not yet been disposed of; and number of officers who have already been granted leave.

In addition the respondents shall be free to cite the judgements of Hon'ble Apex Court or any other court, which in their view; could support their view point.

List it on 12th June, 1997.

MY GUISTEST.

*!* 



Copy to: -

- 1. The Chairman, Atomic Energy Commission, Anushakti Bhavan, Dept.of Atomic Energy, C.S.M.Marg, Mumbai-400 039.
- The Under Secretary, I & M.Dept.of Atomic Energy, Anushakaha Bhavan, CSM Marg, Mumbai-499 639.
- 3. The Chief Executive, Nuclear Fuel Complex, Hyd.
- 4. The Chief Administrative Officer, Nuclear Fuel Complex, Hyderabad.
- 5. One copy to Mr.V. Venkateswara Rao, Advocate CAT. Hyd.
- 6. One copy to Mr.V.Rajeshwara Rao, CGSC.CAT. Hyd.
- 7. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYLERABAL BENCH AT HYCERABAL

THE HON BLE MR.JUSTICE VICE CHAIRWAN

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A).

ORDER/JUDGMENT

/R.A./C.A.NO.

Admitted and Interim directions Issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

No order as to costs.

केण्डोब समास्रमिक अंधिकरण Central Administrative Tribunal , Recei /Despitch

10 JUN 1997

हैवरावात न्यायपीछ HYDERABAD BENCH

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